COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 208 OF 2018 & IA NO. 958 OF 2018

Dated: 31st July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of

M/s. Godawari Power & Ispat Ltd.

....Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission

& Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Mr. Vishvendra Tomar

Counsel for the Respondent(s) : ---

ORDER

Issue notice to the Respondents on main appeal as well as on IA returnable on 05.09.2018. Dasti in addition, is also permitted.

List the matter on <u>05.09.2018</u>, as requested.

(S.D. Dubey)
Technical Member
Vt/js

(Justice N.K. Patil) Judicial Member